

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. 5862
TO BE ANSWERED ON 30.03.2026**

Funding and Facilities under Khelo India

5862. SHRI THARANIVENTHAN M S:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the total number of Khelo India Centres (KIS) sanctioned, established and currently functioning across the country, State/UT-wise;**
- (b) the details of such Centres sanctioned in Tamil Nadu, including the districts covered, the status of implementation and the sports disciplines approved;**
- (c) the details of funds allocated, released and utilised for such Centres during the last five years and the current year, State/UT-wise, particularly for Tamil Nadu;**
- (d) whether the Government proposes to sanction additional such Centres in underserved districts, rural areas and educationally backward regions of Tamil Nadu; and**
- (e) whether any steps taken/being taken by the Government to ensure availability of qualified coaches, modern equipment, sports science support and infrastructure maintenance at the said Centres and if so, the details thereof?**

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) and (b) The district-wise number of approved and operational Khelo India Centres (KIC) along with their sports disciplines, across the country, including in the State of Tamil Nadu, are available in the public

domain on the dashboard of this Ministry at <https://dashboard.kheloindia.gov.in>.

(c) Funds are allocated Scheme-wise and not State/UT-wise or component-wise under the Khelo India Scheme in this Ministry. The details of funds allocated and expenditure incurred under Khelo India Scheme, during the last five years and the current year across the country, including in the State of Tamil Nadu, are as under:

(amount in ₹ crore)

Financial Year	Funds allocated	Expenditure incurred
2020-21	328.77	338.06
2021-22	869.00	764.29
2022-23	600.00	596.39
2023-24	880.00	872.20
2024-25	746.54	620.75
2025-26	700.00	695.48 (as on 28.02.2026)

(d) At least one KIC has been established in each district of Tamil Nadu under the Khelo India Scheme, thereby covering all districts as per the scheme's provision of one centre per district.

(e) To ensure effective functioning of KIC, the Government provides support for engagement of qualified Past Champion Athletes as coaches, procurement of sports equipment, and conduct of training activities. Further, capacity building of coaches is undertaken through Sports Authority of India and other recognised institutions. States/UTs are responsible for providing and maintaining basic infrastructure at the identified Centres, while sports science and allied support are extended through existing sports ecosystem and convergence with other components of the Khelo India Scheme.
